

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2899
ANSWERED ON 04TH JANUARY, 2018

PANIPAT-KHATIMA NH

2899. DR. SANJEEV KUMAR BALYAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Panipat-Khatima stretch has been declared a National Highway;
- (b) if so, whether No Objection Certificate (NOC) from the Government of Uttar Pradesh has been received, if so, the details thereof;
- (c) whether the Detailed Project Report (DPR) of the said proposal has been prepared; and
- (d) if so, the time by which work on the said National Highway is likely to be started?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY
OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Panipat-Shamli-Muzaffernagar-Bijnor-Nagina will be declared as National Highway subject to outcome of the Detailed Project Report (DPR) which is in progress. The N.O.C. is required subsequent to the formal declaration of the stretch as National Highway. The road from Nagina to Khatima via Kashipur, Rudrapur and Sitarganj is part of a National Highway No: 74 (old) and 125 (old).

(c) & (d) DPR for the above "Panipat-Shamli-Muzaffernager-Bijnor-Nagina is in progress and the civil construction work for Nagina-Khatima section are under implementation.
